

machines are now in use at all the weighment centres in place of traditional beam scales and weighment operations are invariably conducted under the supervision of senior officers to eliminate malpractices.

[Translation]

United Nations Report

2016: SHRI CHHEDI PASWAN : Will the Minister of LABOUR be pleased to state:

(a) whether the United Nations recent report presented to India Development Forum has cautioned against "Jobless Growth";

(b) if so, the details thereof ;

(c) whether the number of job seekers have been increased during 1994 as compared to the previous two years;

(d) whether the Government are in receipt of the foreign aid for the eradication of unemployment in the country ; and

(e) if so, the details of the Utilization of the foreign aid during the last three years ?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY): (a) and (b). In the statement made at the India Development Forum meeting at Paris, the representative of the UNDP referred to the Human Development Report 1993 which inter-alia stated that the growth in GNP does not always produce proportionate growth in employment. The UN system welcomed the steps that have been taken to attract capital into India, which focuses efforts to enhance the employment potential of investment.

(c) The number of job-seekers all of whom are not necessarily unemployed, on the Live Register of Employment Exchanges in 1994 was 366.91 lakhs as compared to 367.58 lakhs in 1992 and 362.75 lakhs in 1993.

(d) No, Sir.

(e) Does not arise.

[English]

Sale of Mitoo under BIFR Recommendation

2017. SHRI HARIN PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) whether BIFR has recommended fir the sale of Mica

Trading Corporation of India Limited ;

(b) whether there is any proposal to retrench the surplus staff working in Various Public Sector Undertakings including MITOO;

(c) if so, the reasons therefor;

(d) whether the Union Government have taken any decision for the merger of Mica Trading Corporation of India Ltd. with Minerals and Metals Trading corporation of India Ltd.;

(e) if so, the details thereof and the reasons for delay in this regard; and

(f) the remedial action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE(SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) to (f). The Government have decided to merge MITOO with MMTTC. A proposal for revival of MMTOO as a division of is currently being examined by BIFR. The revival package includes retrenchment of surplus staff who do not accept the Voluntary Retirement Scheme.

Banks for Farmers

2018. SHRI SARAT PATTANAYAK: Will the Minister of FINANCE be pleased to state :

(a) whether the Government are considering to set up some banks to cater the needs of small and marginal farmers exclusively; and

(b) if so, the details thereof; state-wise.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) No. Sir.

(b) Does not arise.

[Translation]

Publicity Campaign to Attract Foreign Tourists

+2019. SHRI PRABHU DAYAL KATHERIA:
SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI PANKAJ CHOWDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to launch any comprehensive publicity campaign in the country and abroad so as to attract a large number of foreign tourists;

(b) if so, the details thereof;

(c) the number of the chartered flights arrived from foreign countries during the year 1994-95; and

(d) the foreign exchange earned by India therefrom?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). The Department of Tourism; Government of India has an on-going campaign to promote India as a tourist destination in the overseas markets with the help of various promotional tools including advertising. The publicity campaign is being implemented through the overseas offices of the Department of Tourism who work closely with the travel trade and other agencies located in their regions in order to attract the foreign tourists.

(c) and (d). During 1994-95, 927 tourist charter flights arrived in India from foreign countries. The over-all foreign exchange earnings from tourism during 1994-95 including the foreign exchange earned from tourists arriving on the chartered flights was Rs. 7,366.00 crores.

[English]

Special Tourism Development Area Authority

2020. SHRI SUDHIR SAWANT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether any financial assistance has been sought and given to Maharashtra Government for implementation of Special Tourism Development Area Authority in the State; and

(b) if so, the details thereof?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). No proposal for central financial assistance to set up the Special Tourism Development Area Authority has been received from the Maharashtra Government. However, on the basis of a proposal received from the State Government in 1993-94, central financial assistance was sanctioned for a Tourist Complex at Kunkeshwar in Sindhadurg District for an amount of Rs. 24.80 lakhs. This project is located in the Special Tourism Area.

Seizure of Arms and Drugs

2021. SHRI SUDHIR SAWANT : Will the Minister of FINANCE be pleased to state:

(a) the details of arms and drugs seized along the pak border by enforcement agencies during each of the last three years;

(b) the origin of these arms and drugs;

(c) the number of persons arrested; and

(d) the details of the linkage of arrested persons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). Information is being collected and will be laid on the Table of the House.

Expansion of Airports in Bihar

2022. SHRI RAM KRIPAL YADAV:
SHRI LALIT ORAON:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Airports Authority of India propose to upgrade and expand the existing airports in Bihar;

(b) if so, the details thereof;

(c) whether there is any proposal to construct any new airport in the state; and

(d) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Upgradation of airports and other infrastructural facilities is a continuing process and is taken up in a phased manner depending upon projected requirements and availability of resources. The Airports Authority of India has undertaken development of following airports in Bihar:

PATNA :- This airport is being developed as a model airport. The work of extension of Terminal Building has been taken up at an estimated cost of Rs. 608 lakhs. The works relating to resurfacing runway and installation of doppler very high Frequency omni Range have been completed.